

**GOVERNMENT OF INDIA
TOURISM AND CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2157
ANSWERED ON:09.03.2006
COLLECTION OF ENTRY FEE
Verma Shri Ravi Prakash

Will the Minister of TOURISM AND CULTURE be pleased to state:

- (a) the details of amount collected from tourists as entry fee from protected monuments during each of the last three years;
- (b) whether there is any proposal to reduce the entry fee for protected monuments;
- (c) if so, the details thereof; and
- (d) the manner in which the Government monitor the process of entry fee collection?

Answer

MINISTER FOR TOURISM & CULTURE (SMT. AMBIKA SONI)

(a) The details of revenue earned through sale of entry tickets on centrally protected ticketed monuments during the last three years is as under:

2002-03	Rs. 30,51,03,896
2003-04	Rs. 43,59,88,152
2004-05	Rs. 52,89,47,370

(b) No, Sir.

(c) Question does not arise.

(d) The sale of entry ticket is monitored by the supervisory staff of the respective field office and the counter foils of the sold tickets are tallied with the revenue collected at the end of each day.